

**GOVERNMENT OF INDIA  
MICRO, SMALL AND MEDIUM ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:6162  
ANSWERED ON:04.05.2010  
SPURIOUS KHADI  
Venugopal Shri K. C.

**Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:**

- (a) whether the Government has conducted any study on the impact of the production and sale of spurious khadi in the market;
- (b) if so, the details thereof alongwith the number of cases registered in this regard during each of the last three years, State-wise; and
- (c) the action taken to prevent the selling and production of spurious khadi?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA PATEL)

(a) & (b): No study has been conducted by the Government (in the Ministry of Micro, Small and Medium Enterprises) as such on the impact of production and sale of spurious khadi in the market. However, strong action is taken against the institutions which do not adhere to the khadi specifications by penal actions which include suspension of khadi certificate.

(c): The measures taken by Khadi and Village Industries Commission (KVIC) to prevent the selling and production of spurious khadi include instituting a certification system to ensure the genuineness of khadi products, sale of khadi products through certified sales outlets, conducting periodical inspections/audits, etc.